in 4 cases and with the State Government for the balance 3.

The road surface at all these under bridges is generally satisfactory except for one which the Railway is finding difficult to maintain, on account of leaking pipe line owned and maintained by the State Government. The matter is being pursued with the concerned State authorities.

Halt at Asansol Court and Chatapathar

896. SHRI PURNA CHANDRA MALIK: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have any plan to sanction halt for the passenger trains on the Asansol-Adra section at Asansol Court and another at Chatapathar on Eastern Railway main line near Asansol;
- (b) if so, when the same is likely to be implemented; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVROA SCINDIA): (a) At present there is no proposal to open halt stations at these places.

- (b) Does not arise.
- (c) The proposal for opening of a passenger halt at Asansol Court between Burnpur and Asansol stations has been examined but not found operationally feasible.

As regards opening of a passenger halt at Chatapathar, no such proposal was examined in the recent past.

Mining and Environment

897. SHRI PURNA CHANDRA MALIK: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) the environmental situation in the mining areas in the country;

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- (b) if it is not satisfactory, io what respects; and
- (c) whether Government have any action plan to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b). The environmental situation in the mining areas in the country is unsatisfactory in respect of the following parameters:

- (i) Air quality;
- (ii) Water quality;
- (iii) Land use and land reclamation;
- (iv) Rehabilitation of affected population.
- (c) Yes, Sir. The Government have made it obligatory for all new mining projects to submit Environmental Management Plans to ensure that the mining operations are carried out in harmony with the environment and ecology of the area.

Steps to Implement Operation Blackboard Scheme

898. SHRI PURNA CHANDRA MALIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the perspectives of the Operation Blackboard Scheme;
- (b) the measures taken for its proper implementation;
- (c) the number of institutions, students benefited as a result of implementation; and
- (d) the total amount spent so far for mplementation of the scheme and the percentage of the total fund allocated for education during the period?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (d). The Scheme of Operation Blackboard aims to bring about substantial improvement in facilities in primary schools run by Government, Local Bodies, Panchayat Raj and recognised aided institutions. It has three inter-dependant components namely, (i) provision of atleast two reasonably large rooms that are usable in all weather with a deep verandah along with separate toilet facilities for boys and girls; (ii) provision of atleast two teachers, as far as possible one of them a woman, in every primary school and (iii) provision of essential teaching and learning material including blackboards. maps, charts, a small library, toys and games and some equipment for work experience. Funds for construction of school buildings will be provided from NREP/RLEGP programmes. Funds for other two components will be provided by Ministry of Human Resource Development. It is proposed to implement the scheme of Operation Blackboard in a phased manner beginning with 20 per cent of blocks and municipal areas in 1987-88, 30 per cent in 1988-89 and 50 per cent in 1989-90, so that by 1990, all primary schools are given these facilities.

A special survey has been conducted to ascertain existing facilities as well as deficiency of various items in all primary schools in the blocks and municipal areas selected for this year. Blocks and municipal areas have been selected by the States mainly keeping in mind the criteria of remoteness, low literacy rates and the need to selected blocks in every district. The State Level Empowered Committees have been set up to consider and sanction the requirement of funds.

On receipt of the recommendations of this Committee 100 per cent Central grant will be released to the States/UTs Rs. 100 crores have been earmarked for providing assistance during 1987-88. Since the recommendations of the State Level Empowered Committees are still awaited no amount has been released so far.

Text-books as per new education policy

899. SHRI AMARSINH RATHAWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware that the teaching in schools in most of the States as per syllabus under the new education policy has started but text-books are not available to the students as per the new syllabus and the studies of the students are being adversely affected;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken to avoid inconvenience to students?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) As per information furnished by the NCERT, all the new text-books for classes I, III and VI under the New Education Policy to be provided to the students of Kendriya Vidyalayas in the country by NCERT during the school session 1987-88, have already been made available in the market. As regards introduction of new text-books under the National Education Policy in the States, they may introduce these books only for the academic year 1988-89. However it is the responsibility of the State Text-book Agencies concerned to make available the text-books for schools in the States concerned.

(b) and (c). Do not arise.

Primary health centres

900. SHRI AMARSINH RATHAWA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number of primary health centres functioning in each State as on 31 March, 1987?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): A statement showing the Statewise number of Primary Health Centres functioning as on 31st March, 1987 is given below: